

अतिरिक्त पंजा

1854. श्री हरपाल देवगुन : क्या निर्माण, आवास तथा सम्भरण मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि नई दिल्ली में दो मंजिले तथा तीन-मंजिले टाइप दो घोर टाइप लोन के सरकारों क्वार्टरों में एक-एक पंजा घोर लगाने की मंजूरी दी गई है; और

(ख) यदि हां, तो इस मंजूरी को क्रियान्वित करने में सरकार की घोर में देरी क्यों की गई है ?

निर्माण, आवास तथा पूर्ण मंत्रालय में उपमंत्री (श्री इकबाल सिंह) : (क) घोर (ख). यद्यपि टाईप II तथा टाईप III के क्वार्टरों में एक घोर छत का पंजा लगाने का निर्णय किया जा चुका है किन्तु धनाभाव के कारण क्रियान्वित नहीं किया जा सका। यह कार्य जो कि फेरों में किया जा रहा है, इसका पहला फेज बालू विलीय वर्ष में शुरू किये जाने की सम्भावना है।

Board of Directors of Public Enterprises

1855. Shri Umanath:
Shri Satya Narayan Singh;
Shri E. K. Nayanar;
Shri C. K. Chakrapani:

Will the Minister of Finance be pleased to state:

(a) the requirements laid down, if any, for the selection of non-official Directors to the Board of Directors of Public Enterprises; and

(b) if no specific requirements are laid down, what is the general criteria employed in such selections?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas): (a) and (b). It is the Government's policy to select non-official Directors on the Boards of Pub-

lic Enterprises from amongst suitable persons in public life having regard to all relevant factors.

Composition of Planning Commission

1856. Shri Sidheshwar Prasad: Will the Minister of Planning be pleased to state:

(a) the changes made in the composition of the Planning Commission from time to time; and

(b) the names of the Members of the Commission from time to time?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-569/67].

Flood Control Schemes in Orissa

1857. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhal:
Shri K. Pradhani:

Will the Minister of Irrigation and Power be pleased to state:

(a) the nature and extent of assistance given to the Orissa Government for the flood control schemes during 1966-67 so far; and

(b) the names of schemes for which assistance was granted?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The total amount of loan sanctioned to the Government of Orissa in 1966-67 for approved flood control schemes was Rs. 60 lakhs.

(b) The loan was not related to any individual scheme but was meant for financing approved flood control schemes undertaken during the year as a whole.